

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4308

ANSWERED ON:19.12.2012

REPATRIATION OF EMPLOYEES

Natarajan Shri P.R.;Rama Devi Smt. ;Semmalai Shri S.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of officers of Department of Telecommunications (DoT) working on deemed deputation in BSNL and MTNL as on date along with the expenses incurred on their pay, allowances and pension;
- (b) whether the Government has taken any decision on permanent deputation of Indian Telecom Service (ITS) officers in these PSUs;
- (c) if so, the details along with the terms and conditions thereof and the reasons therefor;
- (d) whether the Government is reconsidering to take all the absorbed employees of Group A, B, C and D back to DoT as per their demand; and
- (e) if so, the details thereof and the decision taken by the Government on the demands of the employees including ITS officers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) The requisite details as reported by BSNL/MTNL, are as follows:-

Information	BSNL	MTNL
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No. of DoT officers working on deemed deputation as on date	937	82
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Expenses incurred on the dir pay & allowances for the month of November, 2012	Rs.9,75,38,341/-	Rs.93,280/-
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Pension Contribution	Rs.92,85,767	Rs.9,74,395
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(b) No, Madam.

(c) Does not arise.

(d) No, Madam.

(e) Does not arise.